

Central Administrative Tribunal
Principal Bench
New Delhi

O.A.No.735/2014

New Delhi, this the 20th day of September, 2016

Hon'ble Shri V. Ajay Kumar, Member (J)

1. Chaudhari Rakesh Eknath
C/o Shri Ravi Kant Sharma
WZ-247, Gali No.3, Raj Nagar-II
Palam Colony
New Delhi – 77. ... Applicant

(By Advocate: Padma Kumar S.)

Versus

1. Secretary
Ministry of Tribal Affairs
Shastri Bhawan
New Delhi – 110 011.

2. Secretary
National Commission for Scheduled Tribes
6th Floor, Lok Nayak Bhawan
Khan Market
New Delhi.

3. Director General of Audit (Cashier Expenditure)
Central Expenditure
Indraprastha Estate
New Delhi – 110 002.

4. Secretary
DoP&T
North Block, New Delhi. ... Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

O R D E R (Oral)

Learned counsel for the applicant submits that the reliefs claimed by the applicant have already been granted by the respondents. Accordingly, the OA is disposed of as infructuous. No costs.

(V. Ajay Kumar)
Member (J)

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